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Fax: Srinagar: 0194-2506063(May-Oct.)

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Jammu, the 31st of January, 2019

SRO 90 .- In exercise of the powers conferred by section 23 of Prevention of Terrorism Act, 2002 and section 9 (4) of the Terrorist and Disruptive Activities (Prevention) Act, 1987 and in supersession of notification SRO 329 of 2016 dated 6th October, 2016, the Government hereby directs that Shri Sobha Ram Gandhi, 4th Additional District and Sessions Judge, Srinagar, shall function as Special Judge, Designated Court, POTA/TADA for Kashmir Division for the purposes of the said Acts.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 31-01-2019.

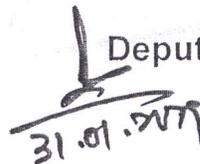
NO: LD(P)89/2-II

Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Principal Secretary to Government, Home Department.
3. Director General of Police, J&K, Jammu.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, J&K High Court, Jammu.
6. Principal Secretary to Hon'ble Chief Justice J&K High Court, Jammu.
7. Principal District and Sessions Judge, Srinagar.
8. Concerned Judicial Officer.
9. Director Litigation, Kashmir.
10. Private Secretary to Hon'ble Advisor Incharge Law, Justice and Parliamentary Affairs for information of the Hon'ble Advisor.
11. General Manager, Government Press, Jammu/Srinagar for publication in an extra ordinary issue of the Government Gazette.
12. Private Secretary to Secretary to Government, Department of Law, Justice & P A for information of the Secretary.
13. SRO section, Department of LJ&PA (w. 7. s.c).
14. Concerned file.


(Ashish Gupta)

Deputy Legal Remembrancer


31.01.2019